



2026:AHC:20765

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - C No. - 169 of 2026

Har Govind Singh And Another

.....Petitioner(s)

Versus

State Of U.P. And 22 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Jitendra Singh Gaur, Raj Kamal Singh
Counsel for Respondent(s)	:	C.S.C., Hari Narayan Singh

Court No. - 6

HON'BLE PRAKASH PADIA, J.

1. List of fresh cases has been revised. Nobody is present on behalf of petitioners except learned counsel for the respondents.
2. The writ petition is dismissed in default.

(Prakash Padia,J.)

January 28, 2026
Pramod Tripathi